

Molestation of Girls at Madhopur Station

3561. **Shri P. G. Sen:** Will the Minister of Railways be pleased to state:

(a) whether the news of the molestation of two girls by one T.T.E. and constable at Madhopur station as published in the *Indian Nation* and *Searchlight* and other papers on the 6th March, 1961 is true;

(b) if so, what has happened thereafter; and

(c) whether any departmental enquiry has been made?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) to (c). On a report made by the Vigilance Inspector of the Railway, the police registered a case against the Ticket Collector and the Police Constable. After investigation they reported that no case could be made out against the Ticket Collector and that the evidence against the Constable was not sufficient to prosecute him and he was being taken up departmentally. Suitable disciplinary action is, however, being taken against the Ticket Collector.

Sugarcane Price Arrears

3562. **Shri Raghunath Singh:** Will the Minister of Food and Agriculture be pleased to state what are the sugarcane price arrears of 1960 and 1961 seasons due from factory owners or sugar mills to cane grower which have not been paid till today?

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas): Out of Rs. 111.75 crores due as sugarcane price to the growers during the season 1960-61, the arrears on 15th August 1961 were Rs. 6.24 crores.

Lights in Train

3563. **Shri Onkar Lal:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that generally there are no lights in the compartments of the train from Bina to

Kota or vice versa on Western Railway; and

(b) if so, the action taken?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) No, Sir.

(b) Does not arise.

T.B. Research Centre at Madras

3564. { **Shri Nanjappan:**
Shrimati Maimoona Sultan:

Will the Minister of Health be pleased to state:

(a) whether it is a fact that Government have decided to close down the T.B. Research Centre at Madras.

(b) if so, whether any deputationists waited on the Health Minister recently at Madras to press for the continuance of the Centre on a permanent basis; and

(c) the decision Government have taken as a result of the request by deputationists?

The Minister of Health (Shri Karmarkar): (a) The original agreement with W.H.O. was for 5 years which period has expired. Further action is under consideration.

(b) Yes.

(c) The matter is still under consideration.

Export Traffic of Manganese and Iron Ore

3565. **Shri Chintamani Panigrahi:** Will the Minister of Railways be pleased to state:

(a) what action the Railways are taking to maintain the export traffic of manganese and Iron ore from Banspani Station; and

(b) what was the traffic that the Railways handled in this sector in respect of export of these ores in 1959-60 and 1960-61 so far?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) Iron